

Title: Need to advise Government of Orissa to revamp Orissa Scheduled Caste and Scheduled Tribe Financial Development Corporation- Laid.

SHRI ANANTA NAYAK (KEONJHAR) : There is a great discontentment among the people belonging to SC/ST's due to the failure of the Orissa Scheduled Tribe/Scheduled Caste Financial Development Corporation in protecting their interest. The main objectives of the Constitution of OSFDC were to help the SC/ST in the State who are economically weak. But, it is unfortunate that the real benefit is not being given to the weaker section from SC/ST's. On the other hand the loan is granted to the vested interest and only to the people from Bhubaneswar and adjoining areas. The prescribed norms for sanctioning the loan are not being strictly followed.

I request the Central Government to intervene in the matter and direct the State Government to revamp the working of the Orissa Scheduled Tribe and Scheduled Caste Financial Development Corporation without any further delay.